

THE MINISTER OF STATE IN THE MINISTRY OF PARLAMENTARY AFFAIRS AND MINISTER OF STATE THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b). The task of fencing on the Indo-Pak border has been initially taken up on certain pre-selected sensitive stretches in Punjab and Rajasthan. There is no proposal at present to fence the entire border. Work on this is continuing without any hurdles.

(c) and (d). Presently only sensitive stretches are being taken up for fencing.

[*Translation*]

Benefit of Development to Weaker Sections

*545. SHRI ARVIND TRIVEDI: Will the Minister of WELFARE be pleased to state:

(a) whether the benefits of development are not percolating to weaker sections;

(b) if so, whether the Government propose to take some concrete measures so that benefits of development percolate to weaker sections; and

(c) if so, the detail thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) (a) to (c). Benefits of development are made available to the weaker sections under Central and Centrally sponsored Schemes of the Government of India and state Plan Schemes.

Reduction in Quota of Imported News-print.

546. SHRI PHOOL CHAND VERMA: will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the government propose to reduce the quota of Imported news print for

various newspapers;

(b) if so, the reasons therefor and the steps being taken by the Government to fulfil the domestic demand; and

(c) the total quantity of newsprint imported for the year 1991-92?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) No, Sir.

(b) Does not arise.

(c) State Trading Corporation has informed that they have contracted a quantity of 1.61 lakh MTs of newsprint during the year, in addition to brought forward contracts of the order of 0.62 lakh MTs.

[*English*]

Villages Electrified in Madhya Pradesh

547. SHRI MAHENDRA KUMAR SINGH THAKUR:
SHRIMATI SUMITRA MAHAJAN:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of villages electrified in Madhya Pradesh;

(b) the time by which the rest of the villages are likely to be electrified; and

(c) the details of the allocations likely to be made during the Eighth five year plan?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) As per available infor-